

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3256
ANSWERED ON:11.08.2000
EQUITY OF FOREIGN COMPANIES
JAIBHAN SINGH PAWAYA

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government propose to allow equity of 49 percent to the foreign participation out of the total equity in the field of satellite channel;
- (b) whether the Government have received any representation to restrict the foreign participation only upto 25 percent out of the total equity; and
- (c) if so, the reaction of the Government thereto?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

- (a) The Govt. has decided to permit, subject to security clearance, private companies incorporated in India with permissible foreign equity of 49% (including NRI/OCB/PIO, same as in case of telecom sector) to set up uplinking hub (teleports) for hiring out to broadcasters. Govt. has also decided to permit uplinking of satellite TV channels irrespective of their ownership or equity holding or management control subject to security clearance and compliance with Programme and Advertising Codes.
- (b) No, Sir.
- (c) Doesn't arise.